NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/456/(IB)/2017

NAME OF THE PETITIONER(S)

: WANBURY LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHAMACEUTICALS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

DEVESHLARET Counsel for petitioner
For Mls. Shirakumar &

R Kommon

P.C.S. Fer's
Before Phomescalical

ORDER

Counsels representing both the parties are present. Counsel for petitioner stated that the matter has been settled between the parties and prayed for time to file the joint memo of settlement as the same has to be signed by both the parties. Time is extended at request. Put up on 18.12.2017.

S Vijayaraghavan Member (Technical) -Sdr

K Anantha Padmanabha Swamy Member (Judicial)